

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(7)

...
O.A. No.2606 of 1991

Dated New Delhi, this 1st day of February, 1996

Hon'ble Mr Justice B. C. Saksena, Vice Chairman (J)
Hon'ble Mr. K. Muthukumar, Member (A)

Siri Chand
S/o Shri Man Singh
Old Police Lines
DELHI-110054.

... Applicant

By Advocate: None present.

Versus

1. The Delhi Administration
Delhi, through Lt. Governor
Delhi Administration
Raj Niwas
DELHI.

2. The Commissioner of Police
Police Headquarters
I. P. Estate
NEW DELHI.

3. The Deputy Commissioner of Police
Police Headquarters
I. P. Estate
NEW DELHI.

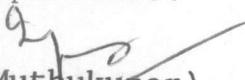
... Respondents

By Advocate: Shri Ajesh Luthra,
proxy counsel for Ms Jyotsna Kaushik

O R D E R (Oral)

Mr Justice B. C. Saksena, VC (J)

The cause list shows that this case has remained on board after it was listed on 19.1.96, i.e. on 29th, 30th and 31st of January, 1996 as item No. 9, 7 & 4 respectively. On all the dates, none appeared for the applicant while Shri Ajesh Luthra, proxy counsel appeared on behalf of Ms Jyotsna Kaushik, counsel for the respondents. Today also none has appeared on behalf of the applicant. In the circumstances, the O.A. is dismissed in default of appearance.


(K. Muthukumar)
Member (A)


(B. C. Saksena)
Vice Chairman (J)

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